

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 1749
TO BE ANSWERED ON 13.02.2023

Objective of NCAP

1749. SHRI MAHENDRA SINGH SOLANKY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there is any National level Committee constituted under National Clean Air Programme (NCAP) to monitor the progress of NCAP's objectives;
- (b) if so, the details of meetings organized to review the progress against targets between January 2021–October 2022;
- (c) the details regarding the date, agenda and action items of the last meeting of this National Level Committee; and
- (d) whether the Government is contemplating to put details regarding functioning of the Committee in the public domain?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a), (b), (c) & (d):

Under National Clean Air Programme (NCAP), the following National Level Committees have been set up for coordination, monitoring and evaluation of progress of action plans by various stakeholders to improve air quality in 131 cities:

- (i) Apex Committee
- (ii) Steering Committee
- (iii) Monitoring Committee
- (iv) Implementation Committee

1 Apex Committee, 3 Steering Committee, 5 Monitoring Committee and 6 Implementation Committee meetings have been convened during the period of January, 2021 - October 2022.

Details of date, agenda, and action items of the last meetings of national level committees are attached as **Annexure-I**.

Minutes of Meetings of the above-mentioned Committees are made available in public domain and accessible at PRANA portal: <https://prana.cpcb.gov.in>.

Annexure I

Details of date, agenda, and action items of the last meetings of national level committees constituted under NCAP

S. No.	Meetings	Date	Agenda	Action Items
1.	National Apex Committee	17 th December, 2021	Provide Overall guidance to implementation of NCAP	<ul style="list-style-type: none"> • Review of utilization of funds under NCAP • Constitution of State Level Monitoring and Implementation Committee (SLMIC) by States/UTs having cities funded under XVth Finance Commission Million Plus City Challenge Fund • Review of proposal to DoE for recommending release of grants for cities under XVth Finance Commission grants for FY 2021-22. • Review of signing of MoUs between MoEF&CC, State Govt & ULBs as mandated under Operational Guidelines issued by Department of Expenditure. • Review of status of State Action Plans for improving air quality measures. • Review of action plans and progress reports on PRANA portal • Review of meetings conducted by State & City level committees.
2.	Steering Committee	29 th July, 2022	Monitoring of implementation of activities under NCAP	<ul style="list-style-type: none"> • Approval of fund allocation for 82 cities under NCAP for FY 2022-23 • Review of guidelines for release and utilization of funds under NCAP for FY 2022-23. • Monitoring of utilization of funds released during FY 2021-22. • Review of organizing meetings of committees constituted at Central, State and City level for implementation of NCAP activities. • Review of preparation of State and City Action Plans • Review of uploading of progress reports on PRANA portal • Review of compilation of best practices. • Review of convergence resources from various Schemes including Nagar Van Yojana and Nagar Van Vatika scheme for greening of open spaces. <p style="text-align: center;">+</p>
3.	Monitoring Committee	21 st & 22 nd D, 2022	Monitoring and review of implementation	<p style="text-align: center;"><u>22nd December, 2022 for 42 MPCs</u></p> <ul style="list-style-type: none"> • Monitoring of physical and financing progress of activities undertaken by 42 cities as per the

			n of activities under NCAP	<p>city action plan identified under XVth Finance Commission grants and as well as resources from convergence of other schemes of Union & State Government</p> <ul style="list-style-type: none"> • Review of preparation of action plan under SBM 2.0 to MoHUA, performance assessment report from State Level Monitoring and Implementation Committee (SLMICs), submission of Grant Transfer Certificate • Monitoring of activities funded through convergence of various schemes. • Monitoring of preparation and uploading of action plans by cities. • Monitoring of preparation of action plans for Hotspots identification, Public grievance portal and emergency response. • Review of functioning of AQMC, convening of State level and District level Monitoring and Implementation Committee meetings. <p><u>21stDecember, 2022 for 82 NACs</u></p> <ul style="list-style-type: none"> • Monitoring of utilization of funds and implementation of activities under action plans. • Monitoring of preparation and implementation of annual action plans along with micro detailing, and uploading on PRANA Portal. • Monitoring of preparation and uploading of action plans by cities. • Monitoring of implementation of ranking of cities guidelines and uploading self-assessment report. • Monitoring of implementation of guidelines on Capacity Building and Public Outreach Programmes. • Monitoring of preparation of action plans for Hotspots identification, Public grievance portal and emergency response. • Review of functioning of AQMC, convening of State level and District level Monitoring and Implementation Committee meetings
4.	Implementation Committee	26 th October, 2022	Monitoring of implementation of activities under NCAP	<ul style="list-style-type: none"> • Monitoring of utilization of funds by cities. • Monitoring of activities to be undertaken by various stakeholders under NCAP, viz. CPCB, SPCB, ULBs. • Strengthening of NCAP team at CPCB & SPCBs.